HINDUSTAN SHIPYARD, VIZAGAPATAM

*182. Dr. Ram Subhag Singh: Will the Minister of Works, Production and Supply be pleased to state whether it is a fact that the Hindustan Shipyard Ltd. at Vizagapatam is now in a position to begin building naval ships?

The Minister of Production (Shri K. C. Reddy): It will be some time before the Shipyard can have the necessary equipment and technical personnel to take up the construction of naval ships.

Dr. Ram Subhag Singh: May I know whether it is necessary to make some improvements in the Scindia shipyard at Vizagapatam for the purpose of building naval ships?

Shri K. C. Reddy: At present the company has taken up the construction of only ocean-going mercantile ships. The question of construction of naval ships arises later and then we can decide on the possibility of going in for the construction of such naval ships.

COMMUNITY DEVELOPMENT PROJECT

- *183. Shri B. R. Bhagat: (a) Will the Minister of Planning be pleased to state whether the Schemes of Community Development Project have been finalized?
- (b) If so, when will the work on them start?
- (c) What is the number of such projects to be started in the first stage?
- (d) How have the administration and financial schemes been drawn up for these projects?

The Minister of Planning and River Valley Schemes (Shri Nanda): (a) and (b). The broad features of the programme under Community Projects are indicated at pages 27 to 36 of the publication "Community Projects—A Draft Outline". Actual schemes for operation will be drawn up after a preliminary survey of the areas which is expected to be completed by the 15th July. Work on the projects will commence early in October, in time for the rabi crop.

- (c) Fifty-five.
- (d) These are indicated in Planning Commission's letter No. TC/26/52, dated March 25, 1952, to State Governments. A copy is laid on the Table of the House. [See Appendix II, annexure No. 1.]

- Shri B. R. Bhagat: May I know whether any fixed time schedule for the entire project has been drawn up?
- Shri Nanda: A tentative time schedule has been drawn up.

Shri B. R. Bhagat: What will be the period in which the whole project will be completed and has any time schedule been drawn up for the different sections of the project like its starting and completion etc.?

Shri Nanda: Yes, Sir, the time schedule has been drawn up for completing the surveys, then for making the estimates, then the estimates will be approved. The work will start by the end of September or the beginning of October. One block will be taken up in the first instance, at the first stage, out of each project. This will take about six months and then the other block will be taken up and the whole project will thus be completed.

Shri B. R. Bhagat: May I know whether a Financial Adviser has been attached to the Central Committee of the Project and, if so, what will be his functions?

Shri Nanda: A Financial Adviser has been appointed; his functions are to advise the Central Administration regarding the estimates which will be submitted by the States and also in connection with the general financial administration of the project.

Shri M. L. Dwivedi: May I know if the State organisations as contemplated in the draft outline have been formed?

Shri Nanda: They are in the course of being formed.

CONFERENCE ON BOUNDARY DISPUTES

- *184. Shri B. R. Bhagat: (a) Will the Prime Minister be pleased to state whether the Indo-Pakistan Conference on boundary disputes of the two Punjabs was held?
- (b) If so, what were the decisions arrived at?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra): (a) Yes. A meeting oetween the Financial Commissioners of Punjab (India) and Punjab (Pakistan) was held at Lahore from the 11th to the 13th April 1952.

(b) Certain tentative decisions were taken, but these are to be reviewed and discussed further by the 'wo Financial Commissioners before final recommendations are made by them to their respective Governments.

Shri B. R. Bhagat: Sir, he says, "Financial Commissioners". My question does not refer to Financial Commissioners—it refers to boundary disputes.

Shri Satish Chandra: Boundary disputes are dealt with by Financial Commissioners of the two Punjabs.

Shri B. R. Bhagat: Then may I know what are the tentative decisions that have been taken?

Shri Satish Chandra: The wnole thing is under negotiation. Certain tentative decisions have been taken such as exploring the possibility of demarcating the bundary line and erecting pillars so that no such dispute may occur in future. There are some other agreed points but the final decisions have yet to be taken.

SALT ADVISORY COMMITTEE

- *185. Shri B. R. Bhagat: Will the Minister of Works, Production and Supply be pleased to state:
- (a) whether the Government of India have decided to reconstitute the Salt Advisory Committee;
- (b) if so, the reasons for the same; and
- (c) what the new functions of the Committee will be?
- The Minister of Production (Shri K. C. Reddy): (a) Yes; the Salt Advisory Committee was reconstituted in March 1952.
- (b) It was found desirable to include representatives of the main Associations, etc., in their representative rather than individual capacities, and also to include representatives of the main State Governments concerned, and a representative of labour engaged in the salt industry.
- (c) A copy of the Government of India Resolution No. Salt-18(8)/48, dated the 26th March, 1952 showing the functions of the Committee is laid on the Table of the House. [See Appendix II, annexure No. 2.]
- Shri B. R. Bhagat: Is the hon. Minister in a position to give the personnel of the re-constituted Committee?
- Shri K. C. Reddy: I cannot give the personnel of the Committee straight-away but I would like to invite the attention of the hon. Member to the Government order I have referred to.

The Committee is to comprise the following:—

Secretary of Ministry of Works, Production and Supply—Chairman.

Deputy Secretary, Ministry of Works, Production and Supply—Member.

Industrial Adviser, Ministry of Commerce and Industry—Member.

Salt Controller-Member-Secretary

A representative of the Government of Bombay—Member.

A representative of the Government of Madras—Member.

A representative of the Government of Saurashtra—Member.

A representative of the Government of West Bengal-Member.

A representative of the Indian Salt Manufacturers Association, Bombay— Member

A representative of the Bombay Salt Merchants and Shillotries Association, Bombay—Member.

A representative of the Uran Salt Merchants and Shillotries Syndicate, Bombay—Member.

A representative of the Madras Provincial Salt Industrialists Association, Madras—Member.

A representative of the Salt Manufacturers and Merchants Association, Tuticorin—Member.

A representative of the Calcutta Salt Association Ltd., Calcutta—Member.

A representative of the Indian Chemical Manufacturers Association, Calcutta—Member.

A representative of labour employed in the Salt Industry.

I may supplement this information by saying that the Committee has since been constituted and a meeting of the Committee has, I believe, also taken place recently.

Shri B. R. Bhagat: May I know whether the distribution of salt in the different States is one of the functions of the Committee?

Shri K. C. Reddy: Surely, yes.

Pandit Munishwar Dutt Upadhyay: May I know why was the necessity felt for the reconstitution of this Committee?